

event of the natural calamity categorized as of severe nature. These funds are operated as per scheme notified by the Ministry of Finance from time to time based on the recommendations of Finance Commission for a period of five years. The allocated funds in CRF are contributed by the Central and State Governments in the ratio of 3:1. Releases from NCCF are fully contributed by the Centre in accordance with the laid down procedure.

Under Assam's Annual Plan (2008-09), Rs. 83.33 crores has been provided by the State for flood control activities.

Based on the Guidelines circulated by Planning Commission to State Governments, a proportionate cut in Central Assistance is imposed by the Ministry of Finance, in the following year for States which record lower expenditure than the Revised Approved Outlay and also on account of shortfalls in the earmarked outlays, during the previous year, with a view to ensuring that the Plan projects are implemented as per the time schedule envisaged.

Allocation of fund to Orissa

2196. SHRI BALBIR PUNJ: Will the PRIME MINISTER be pleased to state the total fund allocated to Orissa in last five years under various Central Schemes and the utilization thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):
The approved outlays of the Government of Orissa for the last five years are as under:—

(Rs. in crore)

Years	Approved Outlays
2004-05	2500.00
2005-06	3000.00
2006-07	3500.00
2007-08	5105.00
2008-09	7500.00

State-wise releases under Centrally Sponsored Schemes, as well as monitoring their utilization by each State, is undertaken by the Central Government Ministry implementing the scheme. Details of funds disbursed, and utilized from these schemes, state-wise, are available only with the Central Ministries concerned.

Development programmes in Andhra Pradesh

2197. SHRI MOHD. ALI KHAN: Will the PRIME MINISTER be pleased to state:

(a) the economic development programmes undertaken in each State especially in Andhra Pradesh;